

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**BENGALURU BENCH, BENGALURU**  
*(Through Physical Hearing / VC Mode (Hybrid))*

**ITEM No.2**  
**C.P. (IB) No.103/BB/2023**

**IN THE MATTER OF:**

Mr. Bajinder Singh Chawla & Ors. ... Petitioners  
Vs.  
M/s. Expat Projects & Development Pvt. Ltd. ... Respondent

**Order under Section 7 of IBC, 2016**

**Order delivered on 29.04.2024**

**CORAM:**

**SHRI K. BISWAL**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI MANOJ KUMAR DUBEY**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner : Ms. Bharati Negi, Proxy Counsel  
For the Respondent : Ms Niyathi

**ORDER**

1. Heard the Learned Proxy Counsel for the Petitioner and Ld. Counsel for the Respondent.
2. The Proxy Counsel for the Petitioner stated that the Senior Counsel is not available today and seeks short time.
3. List the matter for final hearing on **29.05.2024.**

**Sd/-**

**(MANOJ KUMAR DUBEY)**  
**MEMBER (TECHNICAL)**

**Sd/-**

**(K. BISWAL)**  
**MEMBER (JUDICIAL)**